

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 17 .11.2023 AT After Court-1 hearings**

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| <b>TRANSFER PETITION NO.</b>            |  |
| <b>COMPANY PETITION/APPLICATION NO.</b> | <b>RST.(A). (IBC)/20/2023 in Company Petition IB/48/2022</b> |
| <b>NAME OF THE COMPANY</b>              | <b>Nagarjuna Fertilizers and Chemicals Ltd</b>               |
| <b>NAME OF THE PETITIONER(S)</b>        | <b>Trammo DMCC</b>   |
| <b>NAME OF THE RESPONDENT(S)</b>        | <b>Nagarjuna Fertilizers and Chemicals Ltd</b>               |
| <b>UNDER SECTION</b>                    | <b>9 of IBC</b>  |

**ORDER**

**RST.(A). (IBC)/20/2023**

**Present:** Ld. Counsel Mr. Bheemchary for the Applicant.

Ld. Counsel Divyam Agarwal for the Respondent.

Let the matter be posted before the regular bench. In the meanwhile, counter if any, to be filed before the next date of hearing. **Matter is adjourned to 07.12.2023.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**